

#### **Treatment of foreign patients in India**

213. SHRI TARIQ ANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that private hospitals like Apollo and Fortis have tied with American companies for treatment of their staff;
- (b) if so, the number of foreign patients treated during the last three years in the country; and
- (c) what are the relaxations Government is providing to these hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Health being a state subject, such information is not maintained centrally.

#### **Legislation on safety and standards of medical devices**

214. SHRI R.C. SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government is planning to enact a comprehensive legislation to ensure standards, safety, quality and effectiveness of medical devices in the country;
- (b) if so, the salient features of the proposed legislation;
- (c) whether any consultation have been held with the States since Health is a State Subject; and
- (d) if so, the details of outcome of such consultations?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Yes. It is proposed to amend the Drugs and Cosmetics Act, 1940 so as to incorporate comprehensive provisions therein to regulate the quality of Medical Devices marketed in the country. The draft document has already been circulated to the State/UT Governments for their comments. No final view has been formed as response from all the States/UTs have not been received.

#### **Eradication of polio in the country**

†215. SHRI OM PRAKASH MATHUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether on world's map only four such countries exist where polio-patients are found even today and India is one of them;

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†Original notice of the question was received in Hindi.